

BUSINESS ADVISORY COMMITTEE

(Fifteenth Lok Sabha)

THIRTY-FOURTH REPORT

(Presented on 13.3.2012)

The Business Advisory Committee held a sitting on Monday, the 12th March, 2012.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

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| 1. Discussion on the Motion of Thanks on the President's Address. | 12 hours |
| 2. General discussion on the Budget (Railways) for 2012-2013. | 12 hours
May be
discussed
together |
| 3. Discussion and Voting on Demands for Grants on Account (Railways) for 2012-2013. | |
| 4. Discussion and Voting on Supplementary Demands for Grants (Railways) for 2011-2012. | |
| 5. Discussion and Voting on Demands for Excess Grants (Railways) for 2009-10. | |
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| 6. General Discussion on Budget (General) for the year 2012-13. | 12 hours
May be discussed together |
| 7. Discussion and Voting on Demands for Grants on Account (General) for the year 2012-13. | |
| 8. Discussion and Voting on Supplementary Demands for Grants (General) for the year 2011-2012. | |
| 9. Discussion and Voting on Demands for Excess Grants (General) for the year 2009-2010. | |
| 10. The Railway Property (Unlawful Possession) Amendment Bill, 2011, as passed by Rajya Sabha.
<i>(Consideration and passing)</i> | 2 hours |

NEW DELHI;
12th March, 2012
Phalguna 22, 1933 (Saka)

MEIRA KUMAR (Smt.)
Chairperson,
Business Advisory Committee.